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THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWA-MY): (a) No, Sir.

(b) Does not arise.

#### Misuse of Steel Quota

- 181. SHRI GANESH LAL MALI: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether it is a fact that racketeeining by a few steel firms to corner the entire export quota has resulted in India losing the initial advantage in exporting bars and rods to Middle East and other countries;
- (b) the total amount of exports of these items originally proposed to be made this year and for how much of these items orders have so far been secured and the actual exports made against them so far; and
- (c) the reasons for such poor export performance in respect of these items?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) :(a) No such malpractice has come to the notice of Government.

(b) and (c) Originally only nominal export was envisaged. Even thoimh there have been uncertainties in the export market, orders secured so far add upto 18.830 tonnes.

Hardship faced by defence personnel in forward areas

- 182. SHRI R. N. REDDY: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the Army and Air Force personnel in the Banner and other forward areas in the Western Sector are put to severe hardship due to lack of adequate facilities of accommodation; and

(b) if so, what steps Government propose to take to relieve this hardship faced by the defence personnel in the forward areas of the Western Sector?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) Yes, Sir, some difficulty is being experienced in these areas due to shortage of accommodation. All possible efforts are being made to provide suitable accommodation within the limitations of the resources.

### Mineral deposits in Rayalaseeina region in Andhra Pradesh

- 183. SHRI R. N. REDDY; Will the Minister of STEEL AND MINES be pleased to state:
- (a) what are the findings of the geolo gical survey for mineral deposits in the Rayalaseema region of Andhra Pradesh;
- (b) what steps Government propose to take during the Fifth Five Year Plan pe riod to exploit the mineral resources in that region?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Asbestos, barytes, steatite, copper-lead, diamond, iron ore, gold, clays and limestone are the important minerals discovered in Rayalaseema area as a result of geological surveys.

(b) To help in the formulation of schemes for the exploitation of the economically feasible deposits, detailed evaluation of the Asbestos, Barytes and Steatite resources has been taken up by Geological Survey of India. The diamond investigations in Wajrakarur, Anantpur district and base metal investigations in Zangamarajupalle. Cuddapah district are being continued. The Government of Andhra Pradesh has set up the Andhra Pradesh Mining Corporation Ltd. for exploitation of minerals in the State.

M|s. Bharat Gold Mines Ltd. are examining the possibility of exploiting the gold "in the Yeppamana mine area. Their activities

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have, however, been temporarily suspended pending the supply of electric power to the mine site.

Written Answers

## सेना में भर्ती के नियमों का संशोधन

184 श्री श्रोडम् प्रकाश त्यांगी : क्या रक्षा मंत्री यह बनाने की कृषा करेंगे कि:

- (क) क्या सरकार ने सेना में जवानों की भर्ती से संबंधित नियमों में कोई संशोधन किया है; ग्रीर
  - (ख) यदि हां, तो उसका ब्यौरा क्या है ?

# f [Amendment to recruituienr rules hi the Army

184. SHRI O. P. TYAGI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have made any amendment in the rules regarding the recruitment of Jawans in the army; and
  - (b) if so, what are the details thereof?]

रक्षा मंत्री (सरदार स्वर्ण सिंह): (क) हाल ही में कोई संशोधन नहीं किया गया है।

# (ख) प्रश्न नहीं उठता।

t[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): fa) No amendment has been made recently.

(b) Does not arise.]

हंजा का पाकिस्तान में दिलय

185 श्री क्रोडम् प्रकाश त्यापी: श्री बी० पी० नागराज मूर्ति: श्री बी० रचेंगा: श्री राजनारायण:

क्या विदेश मंत्री यह वताने की क्रुपा करेंगे कि:

(क) क्या यह सच है कि पाकिस्तान सरकार ने पाकिस्तान अधिकृत जन्मू और कक्मीर की हुंजा रियासत का विधितः पाकिस्तान में विलय कर लिया है; ग्रीर

(ख) यदि हां, तो भारत सरकार की इस पर क्या प्रतिक्रिया है ?

### f [Merger of Hunza with Pakistan

185. SHRI O. P. TYAGI : SHRI B. P. NAGARAJA MUR-THY : SHRI B. RACHAIAH : SHRI RAJNARAIN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether it is a fact that Pakistan Government has *de jure* annexed Hunza State in Pakistan-occupied Jammu and Kashmir; and
- (b) if so, what is the reaction of Government of India thereto?]

# बिदेश मंत्रालय में उप-मंत्री (श्री विपिनपास दास) :

- (क) रेडियो पाकिस्तान के 24 सितंबर 1974 के प्रमारण के अनुसार पाकिस्तान सरकार ने हुंजा रियासत के पृथक अस्तित्व को समाप्त कर दिया है ब्रीर इसके प्रशासन को जम्मू ब्रौर कश्मीर के उत्तरी क्षेत्र में मिला दिया है जिस पर पाकिस्तान का अवैध्र अधिकार है।
- (ख) पाकिस्तान सरकार की यह कायंबाही जम्मू धीर कश्मीर के एक क्षेत्र की स्थिति में महत्वपूर्ण तथा एकपक्षीय रहोबदल की कायंबाही है जिसके लिए न उसे कोई प्रधिकार है और न कोई धनुज्ञप्ति धीर इसलिए यह अंतर्राष्ट्रीय कामून के अन्तर्गत एक प्रवैध कायं है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) According to Radio Pakistan broadcast of September 24, 1974, Pakistan Government has abolished the separate entity of the principality of Hunza and merged its administration with the northern areas of Jammu

t[ ] English translation.